

Mission on Oilseeds in 1986. However, there is still a shortage of oilseeds necessitating the import of edible oils. The imports have

been substantially cut down due to step-up in oilseeds production in the recent years as can be seen from the table:

<i>Year</i>	<i>Production of oilseeds (lakh tonnes)</i>	<i>Import of edible oils (lakh tonnes)</i>	<i>Value of imports (Rs. in crores)</i>
1986—87	112.7	14.97	667.67
1987—88	126.5	18.19	1060.95
1988—89	178.8	3.73	245.71
1989—90	169.0	—	—

(likely production)

During the current oil year, the imports will be closely monitored and shall be made taking into account the availability of indigenous production of oilseeds.

During the VIII Plan, the Government would continue to support the farmers with technology, inputs and remunerative price for oilseeds with the objective of achieving near self-reliance in edible oils by the year 1994-95.

Crop Failure in Jammu and Kashmir

514. SHRI PIYARE LAL HANDOO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there was crop failure in Jammu and Kashmir in the autumn of 1989; and

(b) if so, the relief measures taken or proposed to be taken by Union Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Government of Jammu & Kashmir submitted a Memorandum in No-

vember, 1989 seeking Central assistance on account of damage to Kharif crops 1989 caused due to low temperature and dry spell in the state. A ceiling of expenditure of Rs. 6.24 crores has been approved for carrying out the relief measures in the affected areas by the State Government. This includes an amount of Rs. 1.04 crores for agriculture inputs subsidy and Rs.5.20 crores for employment generation programme.

[*Translation*]

Irregularities Prevailing in IVRI, Bareilly

515. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention of Government has been drawn to the irregularities prevailing in Indian Veterinary Research Institute, Izatnagar, Bareilly:

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY PRIME MINISTER AND